COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 996 OF 2018 IN
DFR NO. 1726 OF 2018

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bihar Industries Association … Appellant(s)
Vs.
Bihar Electricity Regulatory Commissioner & Ors. … Respondent(s)

Counsel for the Appellant (s) : Mr. Krishna Kant Dubey
Mr. S.K. Dubey

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 10.09.2018. Dasti, in addition is permitted.

List the matter on ***10.09.2018***.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr